

**PROFORMA FOR DECLARATION OF ASSETS**  
(As on 31-03-2012)

Name of officer(In Full):

VINAY KUMAR PRADHAN

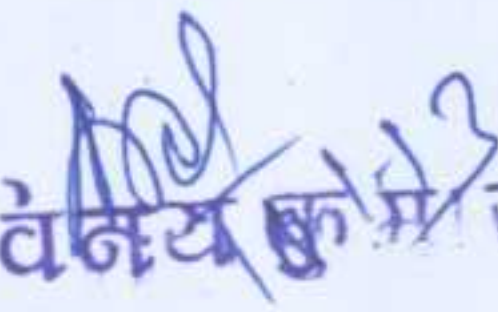
Date of Birth :

25.07.1980

Present post held :

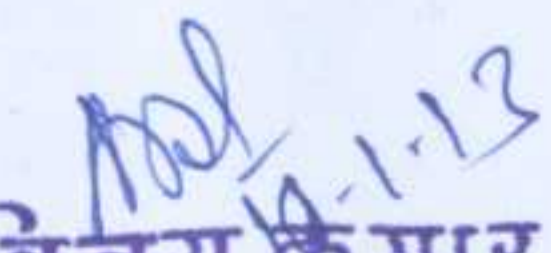
12th Civil judge class- 2, Raipur C.G

Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property		Immovable Property	
	house and other Buildings	Land	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
1	2	3	4	5
Village- Paterapali, Tahsil- Saraipali, Dist.- Mahas mund	1 House- kh. n. 22471, area- 0.045 hect. 2. Plot- kh.n. 219, area-0.028 hect. kh.n.-220, area-0.028 hect.	agriculture land about 2 he ct.	Total property in the name of my father Shri Mangta Pradhan	Ancestral property
Movable Property (Valued above 25,000/- of Rs.)				
Name of Articles				
1. Car Santro GL, 2010 Model no. C.G 08 K. 0571 (Amount-3,00,000 ) 2. Moter cycle platina 2007 Model no. C.G 06 C. 9003 (Amount-20,000)				
Jewellery(Lump Sum)				
Jewellery (Worth Rs.)				
50 gram Gold (1.50 Lakh)				

  
 (विनय कुमार प्रधान)  
 दादश व्यवहार श बगं-दो,  
 रायपुर. (००१०)

Shares/Debentures			
Name of issuing Company 1		Nos. of Shares 2	
Nil			
Life Insurance Policy & Others			
Name of Issuing Company 1		Amount 2	
1. LIC Policy no.-386024564 2. LIC Policy no.-386741263 3. LIC Policy no.-383675994 4. Postal life insurance policy e.g. 21983 cs		Premium 16,290/- Sum assured 2 Lac Premium 15,066/- Sum assured 3 Lac Premium 503/- Sum assured 30,000 Premium 395/- Sum assured 1 Lac	
Bank Deposites/Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposites	Nil		
2) Savings Bank A/CS My self 2. In the name of wife Smt. Sawbhagybati	SBI SBI	Branch New shanti nagar raipur c.g. Branch saripali dist.- Mahasimund c.g.	3,954.57/- 1800.00/-
3) PPF			
4) GPF			
5) NSS			
6) Others	SBI Mutual fund	Branch New shanti nagar raipur c.g.	17,000/-

1 In case where it is not possible to assess the the value accurately the approximate value in relation to present condition may be indicated  
Note:- The expected declaration on assets is subject to Provisions of C.G. Civil Services (Conduct Rules 1965.)

  
 (विनय कुमार प्रधान)  
 दादश व्यवहार : ज वगं-दो,  
 रायपुर. (००५०)